

COMMITTEE
ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE
(Fifth Lok Sabha)

TWENTY-EIGHTH REPORT

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Twenty-eighth Report.

2. The Committee held a sitting on the 25th May, 1976.

3. The Committee considered applications for leave of absence from nine Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;

May 25, 1976.
Jyaistha 4, 1898 (Saka).

S. M. SIDDAYYA,

*Chairman,
Committee on Absence of Members
from the Sittings of the House.*

APPENDIX

(Vide para 3 of the Report)

Sl. No.	Name of Member who has applied for leave of absence	Period for which leave applied	Reasons	Period for which leave of absence recommended by the Committee	Remarks
1	2	3	4	5	6
1	Shri K. Gopal	From 26-4-76 till the end of current session.	Eye operation	26-4-76 to 27-5-76 =32 days	
2	Shri Atal Bihari Vaipayee	For the period of detention and current session.	Detention	*6-2-76=1 day; 8-3-76 to 8-4-76=32 days; 14-4-76 and 15-4-76 =2 days ; and 26-4-76 to 19-5-76 =24 days =59 days **	
3	Shri Noorul Huda	For the period of detention	Detention	8-3-76 to 8-4-76 =32 days ; 14-4-76 and 15-4-76 =2 days; and 26-4-76 to 20-5-76=25 days =59 days **	
4	Shri A. K. Gopalan	From 10-5-76 till the end of current session.	Unwell	10-5-76 to 27-5-76 =18 days	
5	Shrimati V. R. Scindia	Current session.	Ir disposed health	*6-2-76=1 day ; 8-3-76 to 8-4-76 =32 days; 14-4-76 and 15-4-76 =2 days; and 26-4-76 to 19-5-76 =24 days =59 days **	
6	Shri M. K. Krishnan	From 28-4-76 till the end of current session	Operation for the removal of stone in gall bladder.	28-4-76 to 27-5-76 =30 days	

*During the last session he had applied for leave for the entire session, but was granted leave upto 5-2-76 as at the time of granting leave the session was scheduled to conclude on that day. However, the session was subsequently extended upto 6-2-76. Leave for 6-2-76 has not yet been granted. This may be done now.

**Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.

1	2	3	4	5	6
7.	Shri Piloo Mody	Till release.	Detention	*6-276= 1 day 8-3-76 to 8-4-76= 32 days ; 14-4-76 and 15-4-76=2 days and 26-4-76 to 19-5-76=24 days <hr/> =59 days**	
8.	@Shri T.S. Lakshmanan	From retrospective effect for current session.	Do.	15-4-76=1 day and 26-4-76 to 27-5-76=32 days <hr/> =33 days	
9.	Shri J.Rameshwar Rao	From 2-5-76 till the end of current session.	Advised rest by doctors	3-5-76 to 27-5-76 <hr/> =25 days	There was no sitting on 2-5-1976.

* During the last session he had applied for leave for the entire session, but was granted leave upto 5-2-76 as at the time of granting leave the session was scheduled to conclude on that day. However, the session was subsequently extended upto 6-2-76. Leave for 6-2-76 has not yet been granted. This may be done now.

** Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.

@ Leave applied for by the Member extended beyond 59 days. However, leave for 59 days was granted to him on 3-5-76 (*vide* Twenty-seventh Report) as the Committee do not recommend leave for more than 59 days at a time. Leave for the remaining period of the current session may now be granted.